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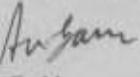
O.A. No. 1503/06

19.3.2008

Hon'ble Mr. A.K. Gaur, Member-J  
Hon'ble Mr. K.S. Menon, Member-A

Sri M. Kumar holding brief of Sri R.S. Prasad, learned counsel for the applicant stated at the Bar that the grievance of the applicant has already been redressed by the department and as such the O.A. has been rendered infructuous. In view of the statement made by the learned counsel for the applicant, the O.A. is dismissed as infructuous having become infructuous.

  
A.M.

  
J.M.

G.S/-